

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).2992/2008

(From the judgement and order dated 16/01/2008 in MBA No. 345/2008 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHEEKU AGARWAL

Petitioner(s)

VERSUS

STATE OF U.P.& ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.,permission to file additional
documents and office report)

Date: 06/02/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU

HON'BLE MR. JUSTICE V.S. SIRPURKAR

For Petitioner(s) Mr. Varun Goswami, Adv.
Mr. Rajkumar, Adv.
Mr. R.C. Kaushik,Adv.For Respondent(s) Mr. U.U. Lalit, Sr. Adv.
Ms. Shweta Garg,Adv.
Mr. Alok Kumar, Adv.
Mr. Ashish Gopal Garg, Adv.

Mr. Patnakar Dash, Sr. Adv.
Mr. Vikas Bansal, Adv.
Mr. Anuvrat Sharma ,AdvUPON hearing counsel the Court made the following
ORDERList the matter in the month of April, 2009 for final
disposal on a non-misc. day.(Sushma Batra)
Sr. P.A.(Indu Satija)
Court Master